

the Table of the House as early as possible.

Elections in Orissa

3689. { **Shri P. K. Deo:**
Shri Kohor:
Smt. Shashank Manjari:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether the Government of Orissa had written to the Supreme Court to lend the services of a judge to serve in a high power commission of the Orissa Government to probe into the various malpractices alleged to have been resorted to during last election;

(b) the reaction of the Supreme Court to this request; and

(c) whether Supreme Court has sought the permission of Government of India to give any such Supreme Court Judge on loan service to the Government of Orissa?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) and (b). The Chief Minister, Orissa, had requested the Chief Justice of India to lend the services of a Supreme Court for this purpose but the latter regretted his inability to do so.

(c) No.

भ्राग सलाहकार समिति

३६६०. श्री सरजू पाण्डेय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके मंत्रालय ने एक भ्राग सलाहकार समिति बनाई है ; और

(ख) यदि हां, तो उक्त समिति का कार्य क्या और उसके निर्माण को क्यों आवश्यकता पड़ी ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री दत्तार) : (क) जी हां ।

(ख) भारत में अग्निशमन सेवाओं के सुधार के तरीकों पर विचार करने के लिये समिति का निर्माण किया गया था । इसके मुख्य कार्य अग्निशमन सेवाओं से सम्बन्धित तकनीकी समस्याओं की देखभाल करना तथा भारत सरकार को इस सम्बन्ध में सिफारिशें देना, और भारतीय मानक संस्थान के द्वारा अग्निशमन उपस्कर का मानकीकरण कराना है ।

Central Government Industrial Projects

3692. { **Dr. L. M. Singhvi:**
Smt. Sarojini Mahishi:

Will the Minister of **Finance** be pleased to state:

(a) what is the total quantum of loans advanced to the Central Government industrial projects to date;

(b) what are the different sources of these loans;

(c) what is the rate of interest on these loans;

(d) what are the total arrears of unrealised interest on such loans; and

(e) whether a statement would be laid on the Table?

The Minister of Finance (Shri Morarji Desai): (a) to (e). The information is being collected and will be laid on the Table of the House in due course.

State Awards

3693. **Dr. L. M. Singhvi:** Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government have examined the constitutional validity and propriety of giving various awards annually such as Bharat Ratna, Padmabhushan, etc.; and

(b) whether Government in this connection have consulted any expert legal opinion?